

Through FAX

(J.H.C. Sch. 1-7)

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From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi.

File No. XXII(6)/NJA/1/2018-19/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

- (i) Sri Kamal Ranjan,  
S.D.J.M., Deoghar,
- (ii) Sri Abhishek Prasad,  
J.M.-cum-Judge I/c,  
Ranchi.

Sub.-: Regarding nomination for attending the “Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015” (P-1112) scheduled to be held on 21<sup>st</sup> to 23<sup>rd</sup> September, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “Workshop for Magistrates on Juvenile Justice (Care and Protection) Act, 2015” (P-1112) scheduled to be held on 21<sup>st</sup> to 23<sup>rd</sup> September, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.

This is for your information and needful.


Encl:- Joining Instructions (4 sheets).

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 3537 /Apptt.

Dated Ranchi the 18<sup>th</sup> Aug 2018

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2018-19 /3243 dated 30.07.2018 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the Judicial Commissioner, Ranchi / the Principal District & Session Judge, Deoghar for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.

  
18.08.2018.  
Registrar (Administration)